

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/156/2017  
NAME OF THE PETITIONER : PALICHAL CRUSHERS PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Georgety Kurian

PCS

AMBILI. B

Company Prosecutor  
Dac Kerala

*[Signature]*

ORDER

Heard both the sides. Order reserved.

-sd-

(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)